

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
RAJYA SABHA
UNSTARRED QUESTION NO. †4629
TO BE ANSWERED ON 12.4.2017

CHANGES IN PROCEDURE FOR ACCORDING ST STATUS

†4629. SHRI MEGHRAJ JAIN:

Will the Minister of TRIBAL AFFAIRS be pleased to state :

- (a) whether Government has received proposals from various States for according Scheduled Tribes status to various communities, if so, the State-wise details of the pending proposals;
- (b) whether Government proposes to make any changes in the procedure of according Scheduled Tribe status, if so, the details thereof; and
- (c) whether Government has held in abeyance the scheme to change the norms and procedures for inclusion of various communities in the list of Scheduled Tribes, if so, the reasons therefor and by when the final decision is likely to be taken by Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

- (a) Yes Sir. A statement indicating the State/UT-wise number of proposals received for inclusion of various communities in Scheduled Tribes list and their present status is annexed.
- (b) to (c) A Task Force under the Chairmanship of Dr. Hrusikesh Panda, the then Secretary(Tribal Affairs) was constituted by the Ministry of Tribal Affairs in February, 2014 to examine the existing criteria and procedure. The Task Force in its report submitted on 16.5.2014 to the Ministry has recommended, inter-alia, for revision of criteria and procedure for scheduling of tribes as STs. The recommendations of the Task Force were examined and accordingly the proposal for streamlining of procedure for inclusion of communities as STs was circulated to States / UTs. Views / comments have been received from most of the States / UTs except a few States / UTs.

Annexure

**Statement referred to in reply to Rajya Sabha Unstarred Question No. 4629
for answer on 12.4.2017 for “Changes in procedure for according ST status”
by Shri Meghraj Jain, Member of Parliament**

Details of proposals received from State Government / UT Administrations for
inclusion of communities in Scheduled Tribes list and their Status:

Sl. No.	Name of Community/Communities	Present Status
ANDHRA PRADESH		
1	Mandula	Referred to State Government for further justification/comments on observations of the RGI
2	Konda Kummari	Referred to State Government for further justification/comments on observations of the RGI
ARUNACHAL PRADESH		
3	Yobin	Referred to State Government for further justification/comments on observations of the RGI
4	Delete the word ‘any Naga Tribe’ and replace with Wancho, Nocte, Tangsa, Tutsa, Ollo	Referred to State Government for further justification/comments on observations of the RGI
ASSAM		
5	Karbi (Mikir)	Proposal approved by the Cabinet, the Constitution (SCs & STs) Orders (Amendment) Bill, 2016 introduced in Lok Sabha during winter session, 2016 of Parliament
6	Matak and Maran .	Referred to RGI
7	Amri Karbi	Referred to State Government for further justification/comments on observations of the RGI
8	Change of Nomenclature of “Miri” to “Mising”	Referred to State Government for further justification/comments on observations of the RGI
9	Bodo Kachari along with other plain tribes living permanently in Karbi Anglong and NC Hills districts and STs(Hills)	Proposal approved by the Cabinet, the Constitution (SCs & STs) Orders (Amendment) Bill, 2016 introduced in Lok Sabha during winter session, 2016 of Parliament
10	Tai Ahom & Chutia	Referred to RGI
11	Koch Rajbongshi	Referred to RGI
12	Tea Tribes (36 communities)	Referred to RGI
BIHAR		

13	Lohar	Referred to State Government for further justification/comments on observations of the RGI
CHHATTISGARH		
14	Saunra & Saonra, as synonyms of Sawar, Sawara	Proposal approved by the Cabinet, the Constitution (SCs & STs) Orders (Amendment) Bill, 2016 introduced in Lok Sabha during winter session, 2016 of Parliament.
15	Saura, Sahara, Saora, Soura, as synonyms of Sawar, Sawara	Referred to State Government for further justification/comments on observations of the RGI
16	“Bhuinya, Bhuiyan, Bhuyan” communities as synonyms of “Bharia Bhumia”	Proposal approved by the Cabinet, the Constitution (SCs & STs) Orders (Amendment) Bill, 2016 introduced in Lok Sabha during winter session, 2016 of Parliament.
17	Bhuyya, Bhiyan” communities as synonyms of “Bharia Bhumia”	Referred to State Government for further justification/comments on observations of the RGI
18	Gadba (change/modification in Hindi version)	Referred to NCST
19	Dhanuhar, Dhanuwar as a synonym of Dhanwar	Proposal approved by the Cabinet, the Constitution (SCs & STs) Orders (Amendment) Bill, 2016 introduced in Lok Sabha during winter session, 2016 of Parliament
20	Binjhia	Referred to State Government for clarification
21	Sabria	Referred to State Government for further justification/comments on observations of the RGI
22	Rautia,	Referred to State Government for further justification/comments on observations of the RGI
23	Kisan as synonym of Nagesia, Nagasia	Proposal approved by the Cabinet, the Constitution (SCs & STs) Orders (Amendment) Bill, 2016 introduced in Lok Sabha during winter session, 2016 of Parliament
24	Parganiha, Pardhan	Referred to State Government for further justification/comments on observations of the RGI
25	Dhuri, Dhoori	Referred to State Government for further justification/comments on observations of the RGI
26	Banjara, Nayak	Referred to State Government for further justification/comments on observations of the RGI
27	Amnit, Amneet as sub-caste of Bhattara	Referred to State Government for further justification/comments on observations of the RGI
28	Kodaku	Referred to NCST
29	Kond (Hindi variant of Kondh)	Referred to NCST
30	Nagawanshi	Referred to NCST

	(change/modification in Hindi version)	
31	Kherwar, Khairwar	Referred to RGI
32	Majhwar (inclusion of variant Devnagari version)	Referred to State Government for further justification/comments on observations of the RGI
33	Tanwar Chhatri (removal of comma between Tanwar and Chhatri)	Referred to State Government for further justification/comments on observations of the RGI
34	Parhia	Referred to State Government for further justification/comments on observations of the RGI
35	Dhangad (rectification in Hindi version)	Proposal approved by the Cabinet, the Constitution (SCs & STs) Orders (Amendment) Bill, 2016 introduced in Lok Sabha during winter session, 2016 of Parliament
36	Dhimar, Kewat, Kahar and Mallah as synonym of Majhi	Referred to State Government for further justification/comments on observations of the RGI
37	Bhuinhar (inclusion of Devanagari variant)	Referred to State Government for further justification/comments on observations of the RGI
38	Pando (inclusion of Devanagari variants)	Referred to NCST
39	Bharia (rectification in Hindi Version)	Referred to NCST
40	Gond (inclusion of variant Devanagari version)	Referred to NCST
GOA		
41	Dhangar (Gauli)	Referred to State Government for further justification/comments on observations of the RGI
JAMMU & KASHMIR		
42	Argons community (Ladakh Region)	Referred to State Government for further justification/comments on observations of the RGI
43	Pahari speaking people	Referred to RGI
JHARKHAND		
44	Biar	Referred to State Government for further justification/comments on observations of the RGI
45	Kolh (Teli)	Referred to State Government for further justification/comments on observations of the RGI
46	Khetauri, Ghatwar / Ghatwal	Referred to State Government for further justification/comments on observations of the RGI
47	Puran	Proposal approved by the Cabinet, the Constitution (SCs & STs) Orders (Amendment) Bill, 2016 introduced in Lok Sabha during winter session, 2016 of

		Parliament
48	Bhogta, Deshwari, Ganju, Dautalbandi (Dwalbandi), Patbandi, Raut, Maajhia and Khairi as synonym of Kharwar	Proposal approved by the Cabinet, the Constitution (SCs & STs) Orders (Amendment) Bill, 2016 introduced in Lok Sabha during winter session, 2016 of Parliament
49	Rautia, Khangar	RGI did not support the proposal
50	Mundari	Referred to RGI
51	Rajgond, Nayak as synonyms of Gond	Referred to RGI
52	Changing the name of Mal Paharia, Kumarbhag Paharia and Sauria Paharia with name of 'Paharia'	Referred to RGI
KARNATAKA		
53	Gangamatha (including 37 synonymous)	Referred to State Government for further justification/comments on observations of the RGI
54	Halakki Vokkalu	Referred to State Government for further justification/comments on observations of the RGI
55	Talwara and Pariwara as synonym of Naika/Nayaka	Referred to State Government for further justification/comments on observations of the RGI
56	Kuruba (Gulbarga) as synonym of Gond	Referred to State Government for further justification/comments on observations of the RGI
57	Kadugolla (Advaigolla) and its synonyms	Referred to State Government for further justification/comments on observations of the RGI
58	Removal of area restriction Kaniyan, Kanyan (in Kollegal taluk of Mysore district) and inclusion of synonyms of Kani, Kaniya, Kaniyaru, Kaniyar, Kanisan	Referred to State Government for further justification/comments on observations of the RGI
KERALA		
59	Vetan and Nayadi	Referred to State Government for further justification/comments on observations of the RGI
60	Kunduvadiyan	Referred to State Government for further justification/comments on observations of the RGI
61	Malayali	Referred to State Government for further justification/comments on observations of the RGI
MADHYA PRADESH		
62	Re-inclusion of Meena, Keer and Pardhi	Referred to State Government for further justification/comments on observations of the RGI
63	Dheemar, Kevat, Kahar, Bhoi, Mallah and Nishad as synonym of Majhi and Majhwar	Referred to State Government for further justification/comments on observations of the RGI
64	Kamar as synonym of Kanwar with area restriction in Shahdol	Referred to State Government for further justification/comments on observations of the RGI

	District	
65	“Panika” with removal of areas restriction	Referred to State Government for further justification/comments on observations of the RGI
66	Badi	Referred to State Government for further justification/comments on observations of the RGI
67	Vaadi with area restriction of Jabalpur and Shahdol Division	Referred to State Government for further justification/comments on observations of the RGI
MANIPUR		
68	Chakhesang in place of Angami Naga	Referred to State Government for ethnographic report
ODISHA		
69	Pauri Bhuyan / Paudi Bhuyan (PTG)	Referred to RGI
70	Tamodia Bhumij / Tamadia Bhumij / Tamudia Bhumij / Tamulia Bhumij / Tamundia Bhumij	Referred to State Government for further justification/comments on observations of the RGI
71	Chuktia Bhunjia (PTG)	Referred to RGI
72	Durua, Dhurua	Referred to State Government for further justification/comments on observations of the RGI
73	Dhurava	Referred to State Government for further justification/comments on observations of the RGI
74	Tanla Gauda	Referred to State Government for further justification/comments on observations of the RGI
75	Uram	Referred to RGI
76	Dhangara	Referred to RGI
77	Oram / Uraon	Referred to RGI
78	Oraon Mudi (Mudi)	Referred to RGI
79	Kui Kandha	Referred to RGI
80	Kandha Kumbhar	Referred to NCST
81	Konda Reddy / Konda Reddi	Referred to RGI
82	Muka Dora / Mooka Dora / Nuka Dora / Nooka Dora	Referred to RGI
83	Saara	Referred to State Government for further justification/comments on observations of the RGI
84	Putiya/ Putia/ Dulia/ Dhulia/ Putiya Paik/ Dulia Paik/ Dhulia Paik of Koraput dist and Bhuiyar/ Bhuihar/ Bhuinyar/ Bhuinhar of Sundergarh distt.	Referred to RGI
PUNJAB		
85	Buria, Bazigar, Banjara, Bangala, Brara, Gandhila, Nat	Referred to RGI

	and Sansi (including its 33 sub-castes Kuchband, Bhedkut, Manesh, Gadria, Bachhabans, Kopet, Aheria, Tettlu, Bheria, Arhar, bhantu, Chattu, Bhattu, Habura, Kikan, Harrar, Khola, Behlowala, Biddu, Langeh, Singiwala, Kanjar, Mishkari, Bhaginarmaur, Kingicut, Dhe, Kalkinar, Chaddi or Chadi, Birtwal, Biharia, Pakhwara, Haddon, Haria.	
SIKKIM		
86	Thami, Bahun, Chhetri, Sanyasi (Jogi) Newar”, Kirat Khambu Rai, Kirat Dewan (Yakha), Bhujel, Sunuwar, Mangar and Gurung.	Referred to RGI
TAMIL NADU		
87	Malayali Gounder (without area restriction)	Proposal approved by the Cabinet, the Constitution (SCs & STs) Orders (Amendment) Bill, 2016 introduced in Lok Sabha during winter session, 2016 of Parliament
88	Kuravan, Sidhanar and 26 other Koravars	Referred to RGI
89	Narikoravan grouped with Kuruvikaran community	Proposal approved by the Cabinet, the Constitution (SCs & STs) Orders (Amendment) Bill, 2016 introduced in Lok Sabha during winter session, 2016 of Parliament
90	Kuruma, Kuruman, Kurumba, Kurumba Gounder, Kurumban and Kurumbar communities as synonymous of ‘Kurumans’ ST.	Referred to State Government for further justification/comments on observations of the RGI
91	Change of existing names of STs (20 Scheduled Tribes)	Referred to State Government for further justification/comments on observations of the RGI
92	Vettaikaran and Vettaikaranayakkan	Referred to State Government for further justification/comments on observations of the RGI
93	Yerukula	Referred to State Government for further justification/comments on observations of the RGI
94	Valmiki	Referred to State Government for further justification/comments on observations of the RGI
TRIPURA		

95	Darlong	Proposal approved by the Cabinet, the Constitution (SCs & STs) Orders (Amendment) Bill, 2016 introduced in Lok Sabha during winter session, 2016 of Parliament
UTTRAKHAND		
96	Balti	Referred to State Government for further justification/comments on observations of the RGI
UTTAR PRADESH		
97	Gihar (Kanjhar)	RGI did not support the proposal.
98	Gond, Dhuria, Nayak, Ojha, Pathari, Rajgond in newly created districts of Sant Kabirnagar Kushinagar, Chandauli and Sant Ravidasnagar.	Referred to NCST
99	Kol	RGI did not support the proposal.
WEST BENGAL		
100	Bhujel, Gurung, Mangar, Newar, Jogi, Khas, Rai, Sunuwar, Thami and Yakha (Dewan) (10 communities) of Darjileeling Dist	Referred to State Government for further justification/comments on observations of the RGI
101	Kol	Referred to State Government for further justification/comments on observations of the RGI
PUDUCHERRY		
102	Kattunayackan (ii)Malaikuravan (iii)Yerukula (iv)Kuruman	Referred to RGI

N.B: RGI- Registrar General of India, NCST- National Commission for Scheduled Tribes.

ABSTRACT

(A) Referred back to State/UT: 55
(C) Referred to RGI: 23
(E) Referred to NCST: 09

(B) Not supported by RGI: 03
(D) Pending in M/o Tribal Affairs: 00
(F) Included in the Bill, 2016 and introduced in Lok Sabha: 12